

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5744
TO BE ANSWERED ON 27TH MARCH 2026**

RECOGNITION OF PHYSIOTHERAPY PROFESSIONAL AS ESSENTIAL CADRE

†5744. **SHRI RAMBHUAL NISHAD:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government recognise physiotherapy professionals as a distinct and essential cadre under the National Commission for Allied and Healthcare Professions (NCAHP) Act of the year 2021, if so, the details thereof;
- (b) whether the Government proposes to recommend an enhancement in the pay level/grade pay of physiotherapists under the Eighth Central Pay Commission, considering their extended clinical, academic and rehabilitative responsibilities, if so, the details thereof;
- (c) whether representation have been received from physiotherapy associations regarding pay parity, stagnation and cadre discrimination in comparison to other healthcare professionals, if so, the details thereof; and
- (d) the steps taken or proposed to be taken by the Government to ensure a uniform pay structure, career progression and professionals recognition for physiotherapists in the Central Government institutions?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d) : The Physiotherapy Professionals are covered under Category 3 in the Schedule of National Commission for Allied and Healthcare Professions (NCAHP) Act, 2021. The Physiotherapy Cadre has been restructured in all the three Central Government Hospitals i.e. Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Smt. Sucheta Kriplani Hospital, New Delhi and the highest pay of the aforesaid cadre has been increased from Level 10 to Level -12.
